

**GOVERNMENT OF INDIA**  
**MINISTRY OF INFORMATION AND BROADCASTING**  
**RAJYA SABHA**  
**QUESTION NO 07.03.2011**  
**ANSWERED ON**  
**THREAT TO INDIAN VALUES AND TRADITION .**

1152

Smt. Bimla Kashyap Sood

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :-

:

- (a) whether obscenity and violence being shown on TV programmes and advertisements broadcast by national and foreign channels are increasing thereby posing threat to Indian values and traditions;
- (b) if so, the names of channels so identified and whether any action has been taken against such channels under the Cable Television Net Works (Regulation) Act, 1995 and the rules made thereunder; and
- (c) if so, the details thereof and the steps taken to stop the broadcasting of such programmes and advertisements in future?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a) and (b) No such specific study has been brought to the notice of the Government. However, some instances of obscenity and violence etc. shown on private TV channels have been brought to the notice of the Government. The details of action taken by the Ministry during last one year against private satellite TV channel for such violation of the provisions of the Programme Code contained in the Cable Televisions Networks (Regulation) Act, 1995 and rules made thereunder, are given in the statement at Annexure.

(c) So far as private satellite TV channels are concerned, there is no pre-censorship of programmes telecast on such channels. However, all such TV channels are required to strictly adhere to the Programme and advertising Code prescribed under the Cable TV Networks (Regulation) Act, 1995 and Rules framed thereunder. Whenever any violation of these Codes is brought to the notice of the Ministry, appropriate action is taken as per the said Act. Annexure

ANNEXURE AS REFERED TO IN REPLY OF PART (a) and (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1152 FOR ANSWER ON 07.03.2011

Statement Showing the details of action taken against private satellite TV channels, against which complaint of violence, obscenity and vulgarity were received during last one year.

Sl. No.	Name of the Channel	Reasons for issue of Show Cause Notice	Date of issue of Show Cause Notice	Action Taken
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Year -2010

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1. UTV Bindass Telecast of reality show `Emotional Attyachar` 02.02.2010 A letter has been sent to the channel directing them to shift the timing of the reality show to 11.00 P.M.

The channel complied with the above direction.

1.

2. MTV Telecast of reality show `Splitsvilla-3` 03.02.2010 A Warning dated

26.04.2010 issued to the channel with the direction to run apology scroll for three days. The channel complied with the above direction. Matter Closed.

3. TV 5 Telecast of a programme titled `Chintamani` and `Big Screen` showing obscene visuals 25.02.2010 A Warning dated 18.08.2010 was issued to the channel with the direction to run apology scroll. The channel complied with the above direction. Matter Closed.

2.

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4. NDTV Telecast of nude images of Tennis Player `Serena William` 26.04.2010 A Warning dated 16.11.2010 issued to the channel.

5. FOX History

Channel Telecast programme `Madventures` which shown visuals of a man lying naked with `Sushi` spread on him. 26.04.2010 A Warning dated 23.08.2010 issued to the channel.

6. Jai Hind TV Telecast programme `Life Sketches` which denigrate women through depiction in an obscene manner. 26.04.2010 A Warning dated 23.08.2010 issued to the channel.

7 SS Music Telecast of programme titled `Sizzling Hits` which appeared to be obscene and vulgar 13.05.2010 An Order dated 16.11.2010 issued to the channel prohibition the channel from its transmission/re-transmission for 7 days. The channel filed a writ petition in the hon'ble Madras High Court and obtained a favorable verdict. The Ministry has filed an appeal before the Division Bench of the Hon'ble Madras High Court.

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6.

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8. Hungama Telecast of the animated tele-serial `Shin Chan` containing obscene and indecent content 06.07.2010 No violation established.

9. Star Plus Telecast of serial "Tere Liye" containing vulgar remarks likely to be offensive against a particular community. 26.08.2010 A warning dt. 28.02.2011 issued to the Channel..

10. TV 5 Telecast of factually incorrect news item regarding the death of Dr. Y.S. Rajashekhar Reddy, former CM of Andhra Pradesh 11.10.2010 A Warning dated 28.02.2011 issued to the TV channel.

11. Imagine TV Telecast of a reality show `Rakhi Ka Insaaf` which was not suitable for unrestricted public exhibition. No SCN An Order dated 16.11.2010 issued to the channel directing them, inter-alia, to shift the timing of the show after 11.00 p.m. The channel complied with the direction.

12. Colors Telecast of reality show `Bigg Boss -4` for being against good taste and decency , obscene and not suitable for unrestricted public exhibition 09.12.2010 An Order dated 23.12.2010 issued to the channel directing to shift the programme anytime after 11.00 p.m. and to run an apology scroll. The channel has obtained a stay order from the hon'ble Bombay High Court. The programme came to an end in January 2011.

13. Colors Telecast of a tele-serial `Rishto Se Badi Pratha` - for showing excessive violence, denigrating women and being not suitable for unrestricted public exhibition. 29.12.2010

The matter is under consideration

14. Imagine TV Telecast of tele-serial `Armaanon Ka Balidaan - Arakshan` , for being against good taste and decency, likely to incite violence and creating caste-conflict and hatred 30.12.2010 An Advisory dated 23.02.2011 issued to the TV Channel Year 2011

1. UTV Bindass Telecast of Programme Émotional Atyachar -

2' containing obscene visuals and indecent and valgur language 22.1.2011 Channel's reply to the Show Cause Notice is awaited.